

percentage of profit during the last three years and what has been that percentage respectively for these years; and

(e) which commodity exported by the State Trading Corporation has fetched the highest amount of money during the last three years?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (e). A statement is laid on the Table. [See Appendix I, annexure No. 7].

#### Heavy Engineering Plant for Orissa

**60. Shri G. Mohanty:** Will the Minister of Planning be pleased to state:

(a) whether a proposal for setting up a heavy engineering plant in Orissa was submitted by the Government of Orissa during 1961-62;

(b) whether the proposal has been considered; and

(c) the decision taken thereon?

**The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda):** (a) No, Sir.

(b) and (c). Do not arise.

#### Link Deals with Foreign Countries

**62. Shri Yashpal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Trading Corporation proposes to have link deals with countries like Sweden, France, West Germany, Tunisia and Jordan to step up exports from India; and

(b) if so, the items whose export is contemplated under these link deals?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). The State Trading Corporation have entered into Link Deals with trading organisations in Sweden, Switzerland, France, West Germany, Jordan, Belgium, Tunisia, Italy, Aus-

tria and Finland to step up exports from India and to import essential goods. Items of exports from India are shown in the statement laid on the Table. [See Appendix I, annexure No. 8].

#### Indian Pilgrims to Tibet

**63. Shri Yashpal Singh:** Will the Prime Minister be pleased to state whether any applications were received by the Government of India from its citizens wishing to visit Tibet for pilgrimage or for any other purpose following the termination of the Sino-Indian Trade Agreement of 1954?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Since the expiry of the Sino-Indian Trade Agreement of 1954, some applications have been received from pilgrims wishing to visit Kailash and Mansrover. No requests for visits to Tibet have been received by the Government of India from Indian traders. Pilgrims have been advised that in view of the lapse of the 1954 Agreement facilities provided by the Agreement are no longer available. They would be required to observe formalities normally prescribed for travel from one country to another, including the possessions of a duly-vised passport.

#### Slum Clearance

**64. Shri Yashpal Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that many State Governments failed to utilize fully the allocations made to them to clear slums; and

(b) if so, whether any change in policy in regard to clearance of slums is contemplated by the Central Government?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) Yes; but the State Governments taken together have utilised 78 per cent. of the revised Second Plan